

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.10992 of 2014

(Arising out of OIO-SUR-EXCUS-002-COM-038-13-14 dated 03/12/2013 passed by Commissioner of Central Excise, Customs and Service Tax-SURAT-II)

Sun Pharmaceuticals Industries Ltd

.....Appellant

Plot No. 24/2, Gidc, Industrial Estate,
Phase-Iv, Panoli, BHARUCH, GUJARAT

VERSUS

C.C.E. & S.T.-Surat-ii

.....Respondent

New C.Ex Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat, Gujarat-395001

APPEARANCE:

Shri A B Nawal & Ms. Nidhi Nawal, (Advocates) for the Appellant
Shri Ghanasyam Soni, Joint Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 14.09.2022
DATE OF DECISION: 13.01.2023

The appeal is disposed of. For order, see order of date in Excise Appeal No. 10991 of 2014.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul